## RECOMMENDATIONS OF THE D.A. COMMISSION

846. SHRI BHUPINDER SINGH: Will the Minister of FINANCE pleased to state what decisions Government have taken on the recommendations contained in the Report of the Dearness Allowance Commission on the question of the grant of Dearness Allowance to Central Government Employees in future?

THE DEPUTY PRIME MINIS-TER AND MINISTER OF FINANCE (SHRI MORARJI R DESAI): The Report is now under study. House will be informed as soon as a decision is taken on the recommendations of the Commission.

## Under-recording of Works

847. SHRI JAGAT NARAIN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state the number of cases in which under-recording of the works executed by the contractors which have come to the notice of the Superintending Engineer, C. P. W. D., New Delhi, since 1954?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH): The information is being collected and will be laid on the Table of the Sabha.

## फारस की खाडी में पकड़े गये मनधिकृत यात्री

848 श्री राम सहाय : क्या वित्त मंत्री यह बताने की क्रपा करेगे कि:

- (क) क्या यह सच है कि 31 मई, 1967 के लगभग फारस की खाडी में मुसल-मानों सहित 105 यात्री, एक अनिधकृत काफ्ट में भारत में प्रवेश करने के इरादे से यात्रा करते हथे केन्द्रीय सीमाशुल्क के भ्रधिकारियों द्वारा पकडे गये: श्रीर
- (ख) यदि हां, तो इन यातियों का इस तरह याता करने तथा भारत में प्रवेश करने काक्या उद्देश्य था?

- +|Unauthorised Passengers APPRE-HENDED IN THE PERSIAN GULF
- 848 SHRI RAM SAHAT: Will the Minister of FINANCE be pleased to state:
- (a) whether it is a fact that on or about 31st May, 1967, 105 passengers, including Muslims, while travelling in an unauthorised craft with the intention of entering India, were apprehended in Persian Gulf by the Central Excise authorities; and
- (b) if so, what was the object of these passengers in travelling in this manner and in entering into India?1

उपप्रधान मंत्रीः तथा वित्त मंत्री (श्री मोरारजो ग्रार० देसाई): (क) केन्द्रीय उत्पादन शल्क के ग्रधिकारियों द्वारा 29 मई. 1967 को बसीन (बम्बई) में भारतीय रजिस्टेशन का मशीन-चालित एक देशी जलयान रोका गया । संदेह है कि यह जलयान ग्रनधिकत तौर पर फारस की खाडी के भ्रेत के लिए जाने वाला था। इस जलयान के 105 यावियों तथा 8 चालकों को रोक लिया गया ।

(ख) एपा लगता है कि ये रोके गरे व्यक्ति पार-पत्न विनियमों का उल्लघंन करके भारत से वाहर जाने का प्रयत्न कर रहेथे। प्लिस तथा सीमा-श्लक ग्रधिकारी मामलें की आगें जांच पडताल कर रहे हैं।

+[THE DEPUTY PRIME MINIS-TER AND MINISTER OF FINANCE (SHRI MORARJI R. DESAI): (a) On 29th May, 1967 a mechanised country craft of Indian registration was detained by the Central Excise officers at Bassein (Bombay). It is suspected that this craft was about to sail unauthorisedly for the Persian Gulf area. 105 passengers and 8 crew members of the craft were detained.

<sup>†[ ]</sup> English translation.